

Name of the Corporate Debtor: Lok Housing and Construction Limited; Date of Commencement of CIRP: 03-06-2019; List of Creditors as on: 10-02-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	107	3397555057	83	628143319	9.80		0		<a href="#">Annexure 2</a>
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3553013355	1	3553013355	55.45		0		<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	2534017018	11	127701781	1.99		0		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	112	129513816	91	70772677	1.10		0		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	9	1169601170	9	1159333642	18.09		0		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	34	959782778	17	54180628	0.85		0		<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	36	2897513318	12	814130372	12.71		0		<a href="#">Annexure 9</a>
<b>Total</b>		<b>310</b>	<b>14640996512</b>	<b>224</b>	<b>6407275774</b>	<b>100.00</b>		<b>8277278182</b>	<b>0</b>	